

AGRICULTURE (SHRI SOMPAL): (a) Central State Farm, Rae Bareilly of State Farms Corporation of India is running in loss.

(b) An amount of Rs. 51.05 lakhs was released to the Government of Uttar Pradesh under the scheme on "Integrated Seed Development Programme for not easily accessible/remote areas of State."

(c) The scheme on "Integrated Seed Development Programme for not easily accessible/remote areas" has been discontinued w.e.f. 1997-98. Hence, no amount has been allocated for 1998-99.

[*English*]

Telephone out of Order

1807. DR. BIZAY SONKAR SHASTRI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is a proposal under the consideration of TRAI to impose still penalties for poor services; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):

(a) Yes, Sir.

(b) The Telecom Regulatory Authority of India has issued a Consultation Paper on Quality of Services and has proposed penalties for some of the service parameters e.g. Service Access Delay, Call Completion Ratio, Faults and Complaints, Provision of Service, Billing Performance, Customer Grievances Redressal Mechanism etc. TRAI is likely to finalise these proposals after consultation with the concerned parties.

National Water Management Programme

1808. SHRI BHAGWAN SHANKAR RAWAT: Will the PRIME MINISTER be pleased to state:

(a) whether some projects under the National Water Management Programme are under implementation in the state of Uttar Pradesh at present; and

(b) if so, the details thereof alongwith the date of implementation, cost of the projects and the area of land likely to be irrigated after the completion of these projects?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) No, Sir.

(b) Does not arise.

[*Translation*]

Agricultural Development Schemes

1809. SHRI SURENDRA PRASAD YADAV (JAHANA-BAD): Will the PRIME MINISTER be pleased to state:

(a) the details of Agricultural Development Schemes received from the Government of Bihar and are pending with the Union Government for clearance; and

(b) the steps being taken by the Government to take a decision on them?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) and (b) No proposal for any new schemes for agricultural development from Bihar Government is pending with the Department of Agriculture.

Telephone Exchanges

1810. SHRI SOM MARANDI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any proposal is pending with the Government to open new telephone exchanges in Sahibganj and Pakur districts of Bihar;

(b) if so, the details therefor, block-wise;

(c) whether the said constructions schemes should have been completed during the year 1997-98;

(d) whether the construction work is going on slow pace; and

(e) if so, the reasons therefor and the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) There is proposal to open new telephone exchanges in Sahibganj and Pakur districts of Bihar.

(b) The block-wise details for Sahibganj and Pakur districts are given in the attached statement.

(c) No, Sir.

(d) No, Sir.

(e) Does not arise in view of (d) above.

Statement

There are 4 (four) rural telephone exchanges proposed to be opened in Sahibganj and Pakur districts of Bihar with the following details:

S. Place	Block	District	Proposed
No.			druing the year
1.	Boria	Sahibganj	1999-2000
2.	Katalpakhar	Barharwa	Sahibganj 1999-2000
3.	Gowalkhor	Barharwa	Sahibganj 1999-2000
4.	Amarapara	Pakur	1998-1999

[*English*]

Poverty Stricken Area of Orissa

1811. SHRI SUSHIL KUMAR SHINDE: Will the PRIME MINISTER be pleased to state: